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IBBI Registration No: IBBI/IPA-001/IP-P00272/2017-2018/10516

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**SCHEDULE I**

**FORM A**

**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SAHIBGANGA BRIDGE PRIVATE LIMITED**

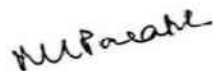
|    |                                                                                              |                                                                                                                                                                                                                                                                           |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | Sahibganga Bridge Private Limited                                                                                                                                                                                                                                         |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 11 <sup>th</sup> February, 2018                                                                                                                                                                                                                                           |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED                            | Registrar of Companies – NCT of Delhi and Haryana                                                                                                                                                                                                                         |
| 4. | CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON              | U74999DL2018FTC329324                                                                                                                                                                                                                                                     |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | Registered office as per MCA:<br>C-58, Basement Kalkaji New Delhi 110019                                                                                                                                                                                                  |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 30 <sup>th</sup> September, 2019                                                                                                                                                                                                                                          |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | Name: Mr. Rajesh Kumar Parakh<br>Address: 5/51, 2 <sup>nd</sup> Floor, W.E.A. Karol Bagh, New Delhi, 110005<br>Email: <a href="mailto:parakh.rajesh@gmail.com">parakh.rajesh@gmail.com</a><br>Telephone: +919811350848<br>IP Reg No: IBBI/IPA-001/IP-P00272/2017-18/10516 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 29 <sup>th</sup> October, 2019                                                                                                                                                                                                                                            |

Notice is hereby given that the **SAHIBGANGA BRIDGE PRIVATE LIMITED** has commenced voluntary liquidation on **30<sup>th</sup> September, 2019**.

The stakeholders of **SAHIBGANGA BRIDGE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **29<sup>th</sup> October, 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  
Rajesh Kumar Parakh  
Liquidator

Date: October 01, 2019  
Place: Delhi